

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM -----		

V. SURE

Comm. for Petitioner.

V. Anantha

ORDER

Counsel for petitioner present. CFO representing the respondent company present and prayed time for making payment in respect of the first instalment to the petitioner by way of a DD. Time extended at request. Put up on 13.11.2017 at 10.30 A.M.

- sel -
K Anantha Padmanabha Swamy
Member (Judicial)